

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 112**

**CP (IB) No. 104/Chd/Pb/2023**

**IN THE MATTER OF:**

**Stressed Assets Stabilisation Fund  
(SASF)**

...

**Petitioner**

**Versus**

**Sh. Sumeet Juneja**

...

**Respondent**

**Under Section: 95, IBC 2016**

**Order delivered on 30.04.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 13.06.2024.

Sd/-

**Court Officer**